



**GOVERNMENT OF JAMMU AND KASHMIR
TRANSPORT DEPARTMENT
CIVIL SECRETARIAT SRINAGAR**

NOTIFICATION

Srinagar, the 16th October, 2017.

SRO438:- In exercise of the powers conferred by sub-rule(2) of rule 118 of Central Motor Vehicles Rules, 1989 and in partial modification of SRO-50 of 2016 dated 16.02.2016, the Government hereby intends to make amendment in SRO 50 of 2016 dated 16.02.2016; namely:-

- (i) "Clause (IV) of the proviso to SRO 50 dated 16.02.2016 shall be omitted."

Now, therefore the aforesaid proposed amendment is hereby published as required under sub-section (1) of section 212 of the Motor Vehicles Act, 1988, for information of all persons likely to be effected thereby.

Any person who desires to object to the afore-said proposal/amendment may submit his/her objections/suggestions for consideration in writing to the Secretary to Government, Transport Department, Civil Secretariat within a period of one month from the date of issuance of this notification.

Any objection/suggestion received after the expiry of the prescribed date shall not be entertained.

By order of the Government of Jammu and Kashmir.

Sd/-

(Hemant Kumar Sharma) IAS
Commissioner/Secretary to Government
Transport Department

No:-TR-08/MVD/2017

Dated:-16 -10-2017

Copy to the:-

1. Joint Secretary, Ministry of Road, Transport and Highways, Government of India, New Delhi.
2. All Financial Commissioners.
3. Principal Secretary to Hon'ble Governor, J&K State.
4. Principal Secretary to Hon'ble Chief Minister, J&K State.
5. All Principal Secretaries to Government.
6. Resident Commissioner, J&K, New Delhi.
7. All Commissioner/Secretaries to Government.
8. Transport Commissioner, J&K Srinagar.
9. All Deputy Commissioners.
10. Director Information, J&K Srinagar with the request to kindly publish the notification in ~~top~~ leading newspapers of the Jammu/Kashmir Divisions.
11. Director, State Motor Garages Department, Srinagar.
12. Regional Transport Officer, Jammu/Kashmir/Kathua.
13. General Manager Government Press Srinagar with the request to kindly publish the notification in the extraordinary issue of the Government Gazette.
14. Assistant Regional Transport Officer _____.
15. Pvt. Secretary to Secretary to Government, Transport Department.
16. Stock file/In-charge website.


(Rajeshwar Singh Charak) KAS
Deputy Secretary to Government
Transport Department
